

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

New Delhi, the 27th January, 1987.


NOTIFICATION
INCOME-TAX

No. 7111 (F.No.203/215/86-ITA.II) : It is hereby notified for general information that the perpetual approval granted under section 35(1)(ii) of the Income-tax Act, 1961 to the following Institution vide Ministry of Finance (Department of Revenue and Insurance) Notification No.308 (F.No.203/30/71-IT(A.II) dated 5.11.1971 is hereby superseded by time bound approval valid upto 31.12.1987 subject to the following conditions :-

- i) That the Lokmanya Tilak Hospital Silver Jubilee Research Foundation, Bombay will maintain a separate account of the sums received by it, for scientific research.
- ii) That the said Institute will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said Institute will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and Balance Sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
- iv) That the said Institute will apply to Central Board of Direct Taxes, Ministry of Finance (Department of Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension. Applications received after the date of expiry of approval are liable to be rejected.

INSTITUTION

"Lokmanya Tilak Hospital Silver Jubilee Research Foundation, Sion, Bombay-400 022".


(Y.K. Batra)

Under Secretary to the Government of India